

1. Shri V.B.K. Jain, NTPC
2. Shri I.J. Kapoor, NTPC
3. Shri S.D. Jha, NTPC
4. Shri S.K. Samui, NTPC
5. Shri Rajat. Singhal, NTPC
6. Shri D.G. Salpekar, NTPC
7. Shri M. Saxena, NTPC
8. Shri S.K. Samvi, NTPC
9. Shri Robin Mazumdar, NTPC
10. Ms Rachna Mehta, NTPC
11. Shri S.D. Jha, NTPC
12. Shri P.B. Venkatesh, NTPC
13. Ms Alka Saigal, NTPC

14. Shri Ajay Garg, NTPC
15. Shri Surendra, NTPC
16. Shri R Datt, NTPC
17. Shri Balaji Dubey, NTPC
18. Shri S. Sowmyanarayanan, TNEB
19. Shri S. Balaguru, TNEB
20. Shri N. Sreeramachandramurthy, APTRANSCO

ORDER
(DATE OF HEARING : 15.12.2005)

IA No.39/2005

The interlocutory application has been made for amendment of the petition. Amendment not opposed. Amended petition has been taken on record. IA stands disposed of.

Petition No.148/2004

2. Heard the representatives of the parties on the amended petition.
3. The petitioner is directed to file the Auditor's Certificate in support of details of price and GCV of fuel considered in the main petition as also the interlocutory application latest by 5.1.2006 with a copy to the respondents, who may file their comments thereon latest by 24.1.2006 :
4. Subject to above, order on the amended petition is reserved.

Sd/-
(A.H. JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 15th December 2005
